

SOME HON. MEMBERS: No, no.

श्री मधु लिवये : अध्यक्ष जी, मैं खाना खाने जा रहा हूँ ।

MR. SPEAKER: Let me see his letter. He says:

'Either the Speaker himself draw the Minister's attention . . .

This copy was sent to him.

SHRI JYOTIRMOY BOSU: You have said, I will call you. How can you do this without calling him?

श्री श्यामनन्दन मिश्र : आप ने कहा है कि वाजपेयी जी को सुन लिया जाये ।

अध्यक्ष महोदय : मैं ने कहा है तो करना ही चाहिये ।

Pleased don't confuse yourselves and confuse me also! I had mentioned to Mr. Vajpayee that he will be allowed to speak. Just as they are accommodating, you must accommodate them also. We will want for him tomorrow. If he does not come we will not give him any opportunity.

Now, Papers to be laid.

13.19 hrs.

#### PAPERS LAID ON THE TABLE

#### ANNUAL AND AUDIT REPORTS OF CSIR ALONG WITH A STATEMENT

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): On behalf of Shri T. A. Pai, I beg to lay on the Table:

- (i) A copy of the Annual Report (Hindi and English versions)

of the Council of Scientific and Industrial Research, New Delhi for the year 1972, along with the Audited Accounts for the year 1971-72.

- (ii) A copy of the Audit Report (Hindi and English versions) on the accounts of the Council of Scientific and Industrial Research, New Delhi, for the year 1971-72.
- (iii) A copy of the Annual Report of the Council of Scientific and Industrial Research, New Delhi, for the year 1973, along with the Audited Accounts for the year 1972-73.
- (iv) A statement (Hindi and English versions) showing reasons for delay in laying the above documents.

[Placed in Library. See No. LT-8724/74.]

#### NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): On behalf of Shri Om Mehta, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (i) The Indian Administrative (Pay) Twenty-fourth Amendment Rules, 1974, published in Notification No. G.S.R. 1260 in Gazette of India dated the 30th November, 1974.
- (ii) The Indian Police (Pay) Seventh Amendment Rules, 1974, published in Notification No. G.S.R. 1261 in Gazette of India dated the 30th November, 1974.